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Title : Introduction and Passing of Aircraft (Amendment) Bill, 2006.

MR. SPEAKER: Now the House will take up Item 15. Shri Praful Patel.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to move:

"That the Bill further to amend the Aircraft Act, 1934, be taken into consideration."

MR. SPAKER: The question is:

"That the Bill further to amend the Aircraft Act, 1934, be taken into consideration."

*The motion was adopted.*

*...(Interruptions)*

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 to 14 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 14 were added to the Bill.*

### **Clause 1 Short title and Commencement**

*Amendment made:*

Page 1, line 2, --

*for "2006", substitute "2007". (2)*

(Shri Praful Patel)

MR. SPEAKER: The question is:

"That clause 1, as amended, stand part of the Bill."

*The motion was adopted.*

*Clause 1, as amended, was added to the Bill.*

### **Enacting Formula**

*Amendment made:*

Page 1, line 1, --

for "Fifty-seventh", substitute "Fifty-eighth". (1)

(Shri Praful Patel)

MR. SPEAKER: The question is:

"That the Enacting Formula, as amended, stand part of the Bill."

*The motion was adopted.*

*The Enacting Formula, as amended, was added to the Bill.*

*The Long Title was added to the Bill.*

*...(Interruptions)*

SHRI BASU DEB ACHARIA (BANKURA): Sir, why the Bill is being passed without any debate or discussion....*(Interruptions)*

SHRI PRAFUL PATEL: I beg to move:

"That the Bill, as amended, be passed."

MR. SPEAKER: The question is:

"That the Bill, as amended, be passed."

*The motion was adopted.*

*...(Interruptions)*

MR. SPEAKER: The House stands adjourned to meet again at 4 p.m.

**12.08 hrs.**

*The Lok Sabha then adjourned till Sixteen  
of the Clock.*

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**16.00 hrs.**

*The Lok Sabha re-assembled at Sixteen of the Clock.*

( Mr. Speaker in the Chair)

*...(Interruptions)*